

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.
CA NO.CA(CAA)-49(PB)/2017

CORAM:


PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.05.2017

NAME OF THE COMPANY: Mohir Investment & Trading Company
And
Liquid Investment & Trading

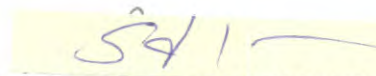
SECTION OF THE COMPANIES ACT: 230-232

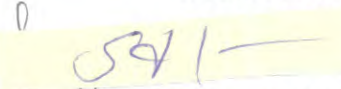
| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|-------------|-------------|----------------|---|
| 1) | V.P. Singh | } Advocates | } Petitioners | }  |
| 2) | Vatsala Rai | | | |
| 3) | Atul. N | | | |

ORDER

List before a Bench of which one of us (Hon'ble Mr. R. Varadharajan Member (J) is not a member.

Put up before the Special Bench on 12.05.2017 after necessary order on administrative side.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

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(R. VARADHARAJAN)
MEMBER (JUDICIAL)

05.05.2017
Vineet